

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 66 OF 2016
APPEAL NO. 67 OF 2016
APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016 AND
APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016**

Dated : 23rd October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**APPEAL NO. 66 OF 2016 AND
APPEAL NO. 67 OF 2016**

**M/s Gill Acqua Hydro Power Generation Co. Pvt. Appellant(s)
Ltd.**

Vs.

Punjab State Power Corporation Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Adishree Chakraborty

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1

Mr. Sakesh Kumar
Ms. Rita Kumar for R-2

Mr. Aditya Grover for R-3

**APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016 AND
APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016**

Punjab State Power Corporation Ltd. Appellant(s)

Vs.

**M/s Gill Acqua Hydro Power Generation Co. Pvt. Ltd. Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Adishree Chakraborty

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1

Mr. Sakesh Kumar
Ms. Rita Kumar for R-2

Mr. Aditya Grover for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **4-12-2018**.

(S.D. Dubey)
Technical Member

tpd/js

(Justice Manjula Chellur)
Chairperson